

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF UM AUTOCOMP PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	UM Autocomp Private Limited
2	Date of incorporation of corporate debtor	22/08/2016
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, NCT of Delhi & Haryana
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U35999DL2016PTC304695
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 806 Devika Tower 6 Nehru Place, New Delhi-110019
6	Insolvency commencement date in respect of corporate debtor	Order dated 17.02.2022. Received on 21.03.2022
7	Estimated date of closure of insolvency resolution process	16/08/2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Pankaj Kumar Singhal IBBI/IPA-002/IP-N00532/2017- 2018/11561
9	Address and e-mail of the interim resolution professional, as registered with the Board	A-233, Ground Floor, Bunkar Colony, Ashok Vihar, Phase-IV, New Delhi- 110052 E-mail: aprassociatesllp@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	WP-509, 2nd Floor, Wazirpur Village, Ashok Vihar, Phase-I, Delhi- 110052 E-mail: cirp.umautocomp@gmail.com
11	Last date for submission of claims	4 th April, 2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Based on limited information available, there is no such class of creditors.
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Based on limited information available, there is no such class of creditors.
14	Relevant Forms and Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: WP-509, 2nd Floor,



	Wazirpur Village, Ashok Vihar, Phase-I, Delhi-110052
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s UM Autocomp Private Limited on Order dated 17.02.2022 which was received on 21.03.2022

The creditors of M/s UM Autocomp Private Limited are hereby called upon to submit their claims with proof on or before 04.04.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised representative from among the three insolvency professionals listed against entry No.13 to act as Authorised representative of the class [specify class] in Form CA. **(Based on limited information available, there is no such class of creditors.)**

The submission of claims is to be made in accordance with Chapter III of the Insolvency and Bankruptcy Board of India (Insolvency Resolutions Process for Corporate Persons) Regulations, 2016. The claim with proof is to be submitted in following specified forms along with documentary proof in support of claim:

- Form B- for Claims by operational creditors except workmen and employees
- Form C- for Claims by Financial Creditors
- Form CA: for Claims by Financial Creditors in a class
- Form D- for Claims by workmen or an employee
- Form E- for Claims by authorized representative of workmen & employees
- Form F- for Claims by Creditors (Other than Financial Creditors and Operational Creditors)

The above-mentioned forms can be downloaded from the website www.ibbi.gov.in (Insolvency and Bankruptcy Board of India).

Submission of false or misleading proofs of claim shall attract penalties.

Date: - 22.03.2022
Place: Delhi


Pankaj Kumar Singhal
 Interim Resolution Professional
 UM Autocomp Private Limited
 IBBI/PA-002/IP-N00532/2017-2018/11561
 Mail ID: cirp.umautocomp@gmail.com